

**Afforestation and tree planting Activities  
by National Waste Land Development  
Board**

3093. SHRI DILIP SINGH JUDEV: Will the PRIME MINISTER be pleased to state;

(a) the state wise details of the targets and achievement of afforestation and tree planting activities under various schemes initiated by the National Waste Land Development Board during Seventh Five Year Plan; and

(b) the target set during the Eighth Five Year Plan period state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELAND DEVELOPMENT): (COL. RAM SINGH)- (a) An area of 8.885 million hectares has been planted against the target of 8.655 million hectares under various Central and State

Plans including the schemes of the National Wastelands Development Board during the Seventh Plan period. The State-wise details are at Annexure. [See Appendix CLXVI, Annexure No. 54]

(b) After the reconstitution of the National Wastelands Development Board in July, 1992, the National Afforestation and Eco-Development Board, in the Ministry of Environment and Forests, is the nodal agency for afforestation and tree planting under 20-Point Programme including fixing of targets. Targets for the Eighth Five Year Plan have not been fixed. However targets for afforestation are being fixed annually on the basis of availability of funds with the Central and State Governments. The target for afforestation for the country for 1992-93 is 1.064 million hectares for planting on public lands and a distribution of 145 crore seedlings for planting on private lands. The state-wise targets for 1992-93 are at Statement.

**Statement**

(Area in hectares)  
(Seedlings in lakh numbers)

		Revised Target for 1992-93	
Sl.No.	Name of the State/UT	Seedlings Distribution (For planting on pvt. lands)	Area (Public lands including forest lands)
1	2	3	4
1	Andhra Pradesh	1850.00	63450.00
2	Arunachal Pradesh	5.00	7200.00
3	Assam	25.00	25000.00
4	Bihar	600.00	48000.00
5	Goa	25.00	1500.00
6	Gujarat	2500.00	70000.00

1	2	3	4
7	Haryana . . . . .	300.00	37050.00
8	Himachal Pradesh . . . . .	90.00	32500.00
9	Jammu & Kashmir . . . . .	50.00	20000.00
10	Karnataka . . . . .	555.00	33500.00
11	Kerala . . . . .	160.00	25000.00
12	Madhya Pradesh . . . . .	600.00	110000.00
13	Maharashtra . . . . .	1150.00	163000.00
14	Manipur . . . . .	25.00	9000.00
15	Meghalaya . . . . .	125.00	13000.00
16	Mizoram . . . . .	10.00	12000.00
17	Nagaland . . . . .	110.00	5350.00
18	Orissa . . . . .	500.00	60000.00
19	Punjab . . . . .	70.00	17000.00
20	Rajasthan . . . . .	350.00	65000.00
21	Sikkim . . . . .	15.00	8000.00
22	Tamil Nadu . . . . .	875.00	65000.00
23	Tripura . . . . .	50.00	15000.00
24	Uttar Pradesh . . . . .	3300.00	90000.00
25	West Bengal . . . . .	1000.00	50000.00
26	A & N Islands . . . . .	5.00	3200.00
27	Chandigarh . . . . .	0.00	400.00
28	D & N Haveli . . . . .	10.00	1000.00
29	Daman & Diu . . . . .	1.00	100.00
30	Delhi . . . . .	50.00	2000.00
31	Lakshadweep . . . . .	3.00	50.00
32	Pondicherry . . . . .	1.00	200.00
<b>TOTAL :</b>		<b>14500.00</b>	<b>1064000.00</b>